Name of the Corporate Debtor: Armax Health Private Limited; Date of Commencement of CIRP: 21-06-2024; List of Creditors as on: 02-05-2025; Name of IP: Mr. Rakesh Bothra; Process Number: 2; Last 5 digitof registration number: 12675

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	208481304	1	208481304	24.74				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	94502943	1	94477743	11.21		25200		Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	5	601847365	5	515560092	61.18		86287273		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	12	41143999	12	24140559	2.86		17003440		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	4	123969519	4	0	0.00		123969519		Annexure 9
Total		23	1069945130	23	842659698	100.00		227285432		